

Over 500 Databases | 4.86m Documents | 24.3m Pages

### 1. Indian Case Law

- ❖ Supreme Court
- ❖ Federal Court
- ❖ Privy Council
- ❖ All High Courts
- ❖ District Courts
- ❖ Historical Courts
  - Ajmer Judicial Commissioner's Court
  - Goa Judicial Commissioner's Court
  - Kutch Judicial Commissioner's Court
  - Lahore High Court
  - Lower Burma Chief Court
  - Oudh Chief Court
  - Oudh Judicial Commissioner's Court
  - Pepsu High Court
  - Peshawar Judicial Commissioner's Court
  - Rangoon High Court
  - Sind Chief Court
  - Sind Judicial Commissioner's Court
  - Upper Burma Judicial Commissioner's Court
  - Vindhya Pradesh Judicial Commissioner's Court
- ❖ Tribunals and Commissions
  - Airports Economic Regulatory Authority Appellate Tribunal (AERAAT)
  - Appellate Authority for Advance Ruling (AAAR-GST)
  - Appellate Tribunal for Electricity (APTEL)
  - Appellate Tribunal for FEMA (ATFEMA)
  - Appellate Tribunal for Forfeited Property (ATFP)
  - Appellate Tribunal for NDPS (ATNDPS)
  - Appellate Tribunal for PBPT (ATPBPT)
  - Appellate Tribunal for PMLA (ATPMLA)
  - Appellate Tribunal for SAFEMA (ATSAFEMA)
  - Armed Forces Tribunal (AFT)
  - Authority for Advance Ruling (AAR-GST)
  - Authority for Advance Rulings (AAR-Income Tax)
  - Board of Revenue (Raj)
  - Board of Revenue (UP)
  - Central Administrative Tribunal (CAT)
  - Central Electricity Regulatory Commission (CERC)
  - Central Information Commission (CIC)
  - Company Law Board (CLB)
  - Competition Appellate Tribunal (Comp AT)
  - Competition Commission of India (CCI)

- Copyright Board (CB)
- Customs Excise & Service Tax Appellate Tribunal (CESTAT)
- Cyber Appellate Tribunal (Cy AT)
- Debt Recovery Appellate Tribunal (DRAT)
- Debt Recovery Tribunal (DRT)
- Income Tax Appellate Tribunal (ITAT)
- Intellectual Property Appellate Board (IPAB)
- Monopolies and Restrictive Trade Practices Commission (MRTPC)
- National Anti-Profiteering Authority (NAA)
- National Company Law Appellate Tribunal (NCLAT)
- National Company Law Tribunal (NCLT)
- National Consumer Disputes Redressal Commission
- National Green Tribunal (NGT)
- Real Estate Regulatory Authority
- Securities and Appellate Tribunal (SAT)
- Securities and Exchange Board of India (SEBI)
- Telecom Disputes Settlement and Appellate Tribunal (TDSAT)
- Trade Marks Registry (TMR)

### 2. Indian Statutory Law

- ❖ Central & State Statutes
- ❖ Rules, Regulations
- ❖ Circulars, Notifications, Instructions
- ❖ Bills in Parliament, Constitutional Orders

### 3. Indian Secondary Materials

- ❖ Constituent Assembly Debates
- ❖ Reports of Commissions and Committees
- ❖ Legal Articles - from 80 top professional and scholarly Journals!
- ❖ Bilateral and Multilateral Treaties
- ❖ Historical Trials
- ❖ Policy Documents
  - Electricity
  - Foreign Direct Investment
  - Intellectual Property
  - Pharmaceuticals Drugs and Cosmetics
  - Telecom & many more...
- ❖ Tagore Law Lectures
- ❖ Legal Business News

### 4. Moot Court Resources

Contains the full text of important Moot Courts.

## 5. Foreign Materials

- ❖ **English Law** (Licenced from ICLR, UK) with TruePrint™:
  - Law Reports (1865-till date)
  - Weekly Law Reports (1953-till date)
  - Business Law Reports (2007-till date)  
Also contains Case notes/Digest notes of All ER, Lloyd's Reports, All ER (Comm), etc.
- ❖ Bangladesh - Bangladesh Legal Decisions (1981-2015) with TruePrints™ and Supreme Court of Bangladesh (2005-2019)
- ❖ Botswana - Court of Appeal (1980-2017)
- ❖ Canada - Supreme Court of Canada (1876-2020)
- ❖ Ghana - Supreme Court of Ghana (2018)
- ❖ Kenya - Supreme Court & High Court (1938-2017)
- ❖ Lesotho - Court of Appeal & High Court (1980-2015)
- ❖ Malawi - Supreme Court & High Court (1993-2018)
- ❖ Malaysia - Federal Court, Court of Appeal & High Court of Malaysia (2002-2019)
- ❖ Mauritius - Privy Council (1982-2009)
- ❖ Namibia - Supreme Court, High Court & High Court (Main Division) (1990-2018)
- ❖ Nigeria - Supreme Court of Nigeria (1961-2012)
- ❖ Pakistan - Supreme Court of Pakistan (1961-2019)
- ❖ Seychelles - Constitutional Court, Supreme Court & Court of Appeal (2000-2018)
- ❖ Singapore - Personal Data Protection Commission, (SGPDPC) (2020-2021)
- ❖ Singapore Law through LawNet (1932-2016)
- ❖ South Africa - Constitutional Court of South Africa, Competition Appeal Court, Competition Tribunal, Court of the Commissioner of Patents, Kwazulu-Natal High Court, Durban, Supreme Court of Appeal, Western Cape High Court, Cape Town (1993-2018)
- ❖ Sri Lanka - New Law Reports (1898-1977) & Sri Lanka Law Reports (1978-2009) Supreme Court of Sri Lanka (2009-2020) Court of Appeal of Sri Lanka (2011-2020)
- ❖ Swaziland - Supreme Court & High Court of Swaziland (1996-2018)
- ❖ Tanzania - Court of Appeal & High Court (1983-2011)
- ❖ Thailand - Constitutional Court of Thailand (1998-2011)
- ❖ Uganda - Constitutional Court & Supreme Court (1961-2018)
- ❖ United States - Supreme Court of United States (1754-2020) & Court of Appeals of United States (2018)
- ❖ Zambia - Supreme Court & High Court (1974-2018)
- ❖ Zimbabwe - Supreme Court of Zimbabwe (2002-2018)

## 6. Foreign Statutes & Acts

Contains the important Statutes & Acts of Australia, Austria, Belgium, Bhutan, Canada, Ireland, Luxembourg, Romania, Slovakia, South Africa, Switzerland, United Kingdom and United States.

## 7. International Materials

- ❖ African Commission on Human and Peoples' Rights (ACHPR)
- ❖ African Court on Human and Peoples' Rights (ACTHPR)
- ❖ Board of Appeal of the European Patent Office (BAEPO)
- ❖ Caribbean Court of Justice (CCJ)
- ❖ Central American Court of Justice (CACJ)
- ❖ COMESA Court of Justice (COMESACJ)
- ❖ Committee Against Torture (COMAT)
- ❖ Committee on the Elimination of Discrimination against Women (CEDAW)
- ❖ Committee on Elimination of Racial Discrimination (CERD)
- ❖ Court of Appeal for East Africa (CAEA)
- ❖ Court of Appeal for West Africa (WACA)
- ❖ East African Court of Justice (EACJ)
- ❖ Eastern Caribbean Supreme Court (ECSC)
- ❖ ECOWAS Community Court of Justice (ECOWAS CCJ)
- ❖ European Court of Justice (ECJ)
- ❖ Extraordinary Chambers in the Courts of Cambodia (ECCC)
- ❖ Human Rights Ad Hoc Court at Central Jakarta State Court (HRAHC)
- ❖ Human Rights Chamber for Bosnia and Herzegovina (HRCBH)
- ❖ Human Rights Committee (HRC)
- ❖ Inter-American Commission on Human Rights (IACHR)
- ❖ Inter-American Court of Human Rights (IACTHR)
- ❖ International Commission of Inquiry (ICI)
- ❖ International Criminal Court (ICC)
- ❖ International Criminal Tribunal for Rwanda (ICTR)
- ❖ International Military Tribunal (IMT)
- ❖ International Tribunal for the Law of the Sea (ITLOS)
- ❖ Permanent Court of Arbitration (PCA)
- ❖ Permanent Court of International Justice (PCIJ)
- ❖ Southern African Development Community Tribunal (SADCT)
- ❖ Special Court for Sierra Leone (SCSL)
- ❖ Special Tribunal for Lebanon (STL)
- ❖ UN-ETTA Special Panel for Serious Crimes & Court of Appeal (SPSC)
- ❖ UNMIK - Human Rights Advisory Panel (HRAP)
- ❖ War Crimes Section of the Court of Bosnia and Herzegovina (WCSBH)
- ❖ WIPO (Domain Name Decisions)
- ❖ WTO Dispute Settlement